

***IN THE HIGH COURT OF BOMBAY AT GOA***

**LD-VC-OCW-59-2020**

**In**

**WRIT PETITION NO.103 OF 2020**

Mrs. Fatima Fernandes And Ors.                    **...Applicant**

*Versus*

Mr. Cornelio Colaco and Ors.                    **.... Respondents.**

Shri Anthony D'silva with Shri Jose Manuel Reis, Advocates  
for the Applicant.

Shri John A. Lobo, Advocate for the Respondent-Original  
Petitioner.

**Coram : NUTAN D. SARDESSAI, J.**

**Date : 06<sup>th</sup> August, 2020**

P.C.:

Service in the matter is complete. Both the learned Advocates agree on the matter of principle that the review application could be disposed off provided the original writ petition is heard and finally disposed off on its merits.

2. In view thereof, the application stands disposed off.

**Nutan D. Sardessai, J.**

msr.